

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GOVINDAM METALS AND ALLOYS PRIVATE LIMITED**

Sl. No.	Particulars	Details
1.	Name of Corporate Debtor	Govindam Metals and Alloys Private Limited
2.	Date of incorporation of corporate debtor	16/04/2008
3.	Authority under which corporate debtor is incorporated/ registered	ROC - Mumbai
4.	Corporate Identity number / Limited Liability Identity number of corporate debtor	U27320MH2008PTC181246
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. B-15, Phase-I, Additional MIDC Jalna, Jalna, Maharashtra - 431203
6.	Date of closure of insolvency resolution process	08/12/2021
7.	Liquidation commencement date of corporate debtor	09/12/2021 (Order received by the Liquidator on 25/12/2021)
8.	Name and the registration number of the liquidator	Fanendra H Munot Registration no.: IBBI/IPA-001/IP-P00515/2017-18/ 10916
9	Address and e-mail of the liquidator, as registered with the Board	6 th Floor, Mafatlal House Building, H T Parekh Marg, Backbay Reclamation, Mumbai – 400020. E-mail: fhmunot@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	5th Floor, Labhade Prestige, Off Karve Road, Deccan Gymkhana, Pune 411004. E-mail: liquidation.govindam@gmail.com Cell: 7378559292/9822791945
11	Last date for submission of claims	23/01/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **Govindam Metals and Alloys Private Limited** vide order no. IA NO. 1032 of 2021 in C. P. No. 3634/I&B/2019 dated 09/12/2021 (date of receipt of order: 25/12/2021).

The stakeholders of **Govindam Metals and Alloys Private Limited** are hereby called upon to submit a proof of their claims, on or before 23/01/2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CA Fanendra H Munot
Liquidator
In the matter of Govindam Metals and Alloys Private Limited

Date: 25/12/2021
Place: Pune